ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :16/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/33470/2026	KAPILESWAR SINGH	PABITRA KUMAR NAYAK	ROURKELA GRPS. /126 /2026
	BLAPL/12374/2026	VS	VS	S.D.J.M.(P),ROURKELA(Sundargarh)
		STATE OF ODISHA		GR/0002947/2026
2	D-BLAPL/34050/2026	CHANDAN SAHOO	RAMESH CHANDRA MAHARANA	/ /0
	BLAPL/12375/2026	VS	VS	SPECIAL JUDGE, CUTTACK(Cuttack)
		STATE OF ODISHA		2(A)CC/0000110/2026
3	D-BLAPL/31188/2026	SK. SHARUK	RAMESH CHANDRA MAHARANA	JALESWAR /158 /2025
	BLAPL/12376/2026	VS	VS	A.D.J.,JALESWAR(Baleshwar)
		STATE OF ODISHA		Spl/0000007/2025
4	D-BLAPL/34957/2026	JENARAM MURMU	SURYAKANTA DWIBEDI	TIRING /127 /2026
	BLAPL/12377/2026	VS	VS	SPECIAL JUDGE (POCSO), BARIPADA(M
		STATE OF ODISHA		Spl/0000102/2026
5	D-BLAPL/34884/2026	BUDDHADEV @ CHIAN BISWAL @ BUDDHADE BISWAL	BHARAT BHUSAN ROUTRAY	PATNAGARH /139 /2022
	BLAPL/12378/2026	VS	VS	A.D.J,PATNAGARH(Balangir)
		STATE OF ODISHA		SC/0000063/2026
6	D-BLAPL/34685/2026	MANOJA KUMAR SAHOO	RAKESH BEHERA	KAMAKHYANAGAR /538 /2026
	BLAPL/12379/2026	VS	VS	S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHY
		STATE OF ODISHA		GR/0000948/2026
7	D-BLAPL/34993/2026	SAMBHUSWAR PRADHAN	BISWAJIT RANJAN TRIPATHY	BOUDH /169 /2026
	BLAPL/12380/2026	VS	VS	SPECIAL JUDGE,BAUDH(Baudh)
		STATE OF ODISHA		Spl/0000092/2026
8	D-BLAPL/34990/2026	PRITAM DEHURY	BISWAJIT RANJAN TRIPATHY	BOUDH /212 /2026
	BLAPL/12381/2026	VS	VS	SPECIAL JUDGE,BAUDH(Baudh)
		STATE OF ODISHA		Spl/0000094/2026
9	D-BLAPL/33837/2026	PREMANANDA BAG	JUGALA KISHORE PANDA	PATNAGARH /206 /2026
	BLAPL/12382/2026	VS	VS	SPECIAL JUDGE (POCSO), BALANGIR(E
		STATE OF ODISHA		Spl/0000051/2026
10	D-BLAPL/18978/2026	SUSHANT SAHU@SUSANTA SAHU	JYOTIRMAYA SAHOO	CYBER CRIME AND ECONOMIC OFFEN
	BLAPL/12383/2026	VS	VS	S.D.J.M.,PURI(Puri)
		STATE OF ODISHA		GR/0000303/2026
11	D-BLAPL/33852/2026	KALIA @ SANGRAM LENKA	BICHITRA NARAYANA SATAPATHY	KUJANGA /353 /2025
	BLAPL/12384/2026	VS	VS	A.D.J.-CUM-SPL. JUDGE, KUJANG(Jagats
		STATE OF ODISHA		Spl/0000018/2025

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12	D-BLAPL/35005/2026	JAYANTA KUMAR SWAIN @ JAYEE	TARA PRASAD MOHAPATRA	PIPLI /674 /2025
	BLAPL/12385/2026	VS	VS	1ST A.D.J., PURI(Puri)
		STATE OF ODISHA		TR/0000010/2026
13	D-BLAPL/35003/2026	SAHID KHAN@ RAJAK	TARA PRASAD MOHAPATRA	/ /0
	BLAPL/12386/2026	VS	VS	SPECIAL JUDGE, CUTTACK(Cuttack)
		STATE OF ODISHA		2(A)CC/0000082/2026
14	D-BLAPL/34507/2026	SANTOSH GHADEI	BANA MOHANTY	JATNI P.S. /73 /2023
	BLAPL/12387/2026	VS	VS	2ND A.D.J.-CUM-SPL. JUDGE,BHUBANE
		STATE OF ODISHA		CT/0000073/2024
15	D-BLAPL/34235/2026	CHUIN @ SANJAY DAS	MOHAMMED RIAZ	SIMULIA /324 /2026
	BLAPL/12388/2026	VS	VS	J.M.F.C.,SORO(Baleshwar)
		STATE OF ODISHA		CT/0001303/2026
16	D-BLAPL/34965/2026	YOGESH SAHU	RANJAN KUMAR NAYAK	BELPAHAR /196 /2026
	BLAPL/12389/2026	VS	VS	SPECIAL JUDGE,JHARSUGUDA(Jharsugu
		STATE OF ODISHA		Spl/0000080/2026
17	D-BLAPL/34974/2026	AKASH HATI	SIDDHARTH GOUTAM DAS	KANTABANJI /181 /2026
	BLAPL/12390/2026	VS	VS	J.M.F.C.,KANTABANJI(Balangir)
		STATE OF ODISHA		GR/0000360/2026
18	D-BLAPL/35167/2026	SUBASH SIKDAR	RAKESH KUMAR DAS	SPL.TASK FORCE /22 /2024
	BLAPL/12391/2026	VS	VS	SPECIAL JUDGE,DEOGARH(Debagarh)
		STATE OF ODISHA		Spl/0000026/2024
19	D-BLAPL/35076/2026	SK. KAUSARV @ VANDARI @ SK. KAOSAR	RAMESH CHANDRA MAHARANA	TIHIDI /197 /2025
	BLAPL/12392/2026	VS	VS	S.D.J.M.,BHADRAK(Bhadrak)
		STATE OF ODISHA		GR/0001190/2025
20	D-BLAPL/34461/2026	MANOJ KUMAR SAHU @ MANOJ SAHU	PREETISH SAHU	/ /0
	BLAPL/12393/2026	VS	VS	J.M.F.C,KOMNA(Nuapada)
		STATE OF ODISHA		2(B)CC/0000007/2026
21	D-BLAPL/35051/2026	SHIBA NAIK	SURESH KUMAR JENA	BHANJPUR /266 /2026
	BLAPL/12394/2026	VS	VS	SPECIAL JUDGE (POCSO), BARIPADA(M
		STATE OF ODISHA		Spl/0000119/2026
22	D-BLAPL/35124/2026	NIRUTA KANHAR	AMULYA RATNA PANDA	GOCHHAPADA /164 /2024
	BLAPL/12395/2026	VS	VS	SPECIAL JUDGE, PHULBANI(Kandhamal
		STATE OF ODISHA		Spl/0000139/2024
23	D-BLAPL/30344/2026	BANABIRA DAS	AYESHKANTA TRIPATHY	BANSADA /228 /2026

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	BLAPL/12396/2026	VS	VS	J.M.F.C,CHANDABALI(Bhadrak)
		STATE OF ODISHA		GR/0000561/2026
24	D-BLAPL/35114/2026	TIMURU HANTAL @ DURLAV HANTAL	SANGRAM KESHARI ROUT	PADWA /79 /2023
	BLAPL/12397/2026	VS	VS	SPECIAL JUDGE,KORAPUT(Koraput)
		STATE OF ODISHA		TR/0000075/2023
25	D-BLAPL/35048/2026	SIPU KUMAR	ARIJEET MISHRA	BARBIL /29 /2026
	BLAPL/12398/2026	VS	VS	A.D.J.,CHAMPUA(Kendujhar)
		STATE OF ODISHA		ST/0000013/2026
26	D-BLAPL/35179/2026	SANI @ ALI AKBAR KHAN	KIRAN KUMAR PATEL	SUNDARGARH TOWN /425 /2026
	BLAPL/12399/2026	VS	VS	S.D.J.M.-CIVIL JUDGE (SD),SUNDERGAI
		STATE OF ODISHA		GR/0001866/2026
27	D-BLAPL/35109/2026	RAMESH MEHER	SURYAKANTA DWIBEDI	PAHALA /462 /2025
	BLAPL/12400/2026	VS	VS	2ND A.D.J.-CUM-SPL. JUDGE,BHUBANE
		STATE OF ODISHA		TR/0000747/2025
28	D-BLAPL/35164/2026	MANAS SAHU	RABINDRANATH BARIK	/ /
	BLAPL/12401/2026	VS	VS	SPECIAL JUDGE,NAYAGARH(Nayagarh)
		STATE OF ODISHA		SPL. 2(a)C.C./0000035/2026
29	D-BLAPL/35093/2026	SOUBHAGYA RANJAN DAS	SUJIT KUMAR ACHARYA	/ /0
	BLAPL/12402/2026	VS	VS	SPECIAL JUDGE, CUTTACK(Cuttack)
		STATE OF ODISHA		2(A)CC/0000112/2026
30	D-BLAPL/35044/2026	UPENDRA KUMAR PRADHAN	SOUBHAGYA KUMAR DASH	/ /0
	BLAPL/12403/2026	VS	VS	SPECIAL JUDGE ASKA(Ganjam)
		STATE OF ODISHA		2(A)CC/0000033/2026
31	D-BLAPL/35123/2026	RITIK ROSHAN RANA	AMULYA RATNA PANDA	PHIRINGIA /218 /2026
	BLAPL/12404/2026	VS	VS	SPECIAL JUDGE, PHULBANI(Kandhamal)
		STATE OF ODISHA		Spl/0000169/2026
32	D-BLAPL/34791/2026	MADAN SUNDAR KHADIA	SK. ZAFARULLA	RENGALI /157 /2024
	BLAPL/12405/2026	VS	VS	DISTRICT AND SESSIONS JUDGE,JHARS
		STATE OF ODISHA		CT/0000004/2025
33	D-BLAPL/35052/2026	GEDU@SUBHAM GAUDA	JANMEJAYA KATIKIA	GOPALPUR /213 /2026
	BLAPL/12406/2026	VS	VS	J.M.F.C.(R),BERHAMPUR(Ganjam)
		STATE OF ODISHA		GR/0000700/2026
34	D-BLAPL/35102/2026	BAHAN DIGAL	SURYAKANTA DWIBEDI	/ /0
	BLAPL/12407/2026	VS	VS	SPECIAL JUDGE ASKA(Ganjam)

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		STATE OF ODISHA		2(A)CC/0000031/2026
35	D-BLAPL/35035/2026	UJMA SABIR SHEIKH @ UJMA SHABBIR SHEIKH	JUGALA KISHORE PANDA	SONEPUR /114 /2026
	BLAPL/12408/2026	VS	VS	SPECIAL JUDGE,SONEPUR(Sonepur)
		STATE OF ODISHA		Spl/0000031/2026
36	D-BLAPL/35206/2026	KANHU CHARAN BEHERA	LAMBODOR ACHARI	BHANJANAGAR /1035 /2026
	BLAPL/12409/2026	VS	VS	SPECIAL JUDGE,BHANJANAGAR(Ganja
		STATE OF ODISHA		Spl/0000050/2026
37	D-BLAPL/35049/2026	NANUA @ RAMA CHANDRA DAS	ARIJEET MISHRA	AUL /422 /2026
	BLAPL/12410/2026	VS	VS	J.M.F.C,AUL(Kendrapara)
		STATE OF ODISHA		GR/0001008/2026
38	D-BLAPL/35126/2026	MANOJ GANDA	SURESH KUMAR SAMAL	JEYPORE TOWN /206 /2025
	BLAPL/12411/2026	VS	VS	SPECIAL JUDGE,JEYPORE(Koraput)
		STATE OF ODISHA		TR/0000032/2025
39	D-BLAPL/35183/2026	NILA MOHAKUD	SARADA PRASAD DASH	JASHIPUR /227 /2023
	BLAPL/12412/2026	VS	VS	A.D.J.,KARANJIA(Mayurbhanj)
		STATE OF ODISHA		ST/0000015/2024
40	D-BLAPL/35182/2026	BULU DHALA	ANITA SAHOO	DASPALLA /263 /2026
	BLAPL/12413/2026	VS	VS	J.M.F.C.,DASAPALLA(Nayagarh)
		STATE OF ODISHA		GR/0000485/2026
41	D-BLAPL/34666/2026	PINTU SETHI	DUSHMANTA SAHOO	BHANJANAGAR /643 /2026
	BLAPL/12414/2026	VS	VS	A.D.J.,BHANJANAGAR(Ganjam)
		STATE OF ODISHA		ST/0000255/2026
42	D-BLAPL/35125/2026	MANOJ SAHU	AMULYA RATNA PANDA	PHIRINGIA /218 /2026
	BLAPL/12415/2026	VS	VS	SPECIAL JUDGE, PHULBANI(Kandhamal
		STATE OF ODISHA		Spl/0000169/2026
43	D-BLAPL/35038/2026	SAIF ALI KHAN	DEBASHIS ROUTRAY	DARINGBADI /152 /2026
	BLAPL/12416/2026	VS	VS	SPECIAL JUDGE,BALLIGUDA(Kandhama
		STATE OF ODISHA		Spl/0000143/2026
44	D-BLAPL/35166/2026	ASHISH KUMAR BARIK	RAKESH KUMAR DAS	SPL.TASK FORCE /22 /2024
	BLAPL/12417/2026	VS	VS	SPECIAL JUDGE,DEOGARH(Debagarh)
		STATE OF ODISHA		Spl/0000026/2024
45	D-BLAPL/33577/2026	RABI DAS @RABI SAHU	RAKESH KUMAR DAS	BAREIPALI /195 /2025
	BLAPL/12418/2026	VS	VS	SPL.JUDGE SAMBALPUR(Sambalpur)
		STATE OF ODISHA		TR/0000138/2025

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46	D-BLAPL/35027/2026	MANIA DALEI @ MANAS DALEI	SAPAN KUMAR LENKA	KHANDAPARA /314 /2026
	BLAPL/12419/2026	VS	VS	J.M.F.C.,KHANDAPARA(Nayagarh)
		STATE OF ODISHA		GR/0000305/2026
47	D-BLAPL/35181/2026	LAXMAN NAIK	PRASANTA KUMAR JENA	KASHIPUR /85 /2026
	BLAPL/12420/2026	VS	VS	J.M.F.C.,KASHIPUR(Rayagada)
		STATE OF ODISHA		GR/0000202/2026
48	D-BLAPL/33821/2026	ERMA MADKAMI @ PRAKASH @ ARAMA	ASIT KUMAR JENA	MOTU /13 /2011
	BLAPL/12421/2026	VS	VS	A.D.J.,MALKANGIRI(Malkangiri)
		STATE OF ODISHA		CT/0000121/2021
49	D-BLAPL/33574/2026	BASANTI BAG	RAKESH KUMAR DAS	SAMBALPUR TOWN /118 /2024
	BLAPL/12422/2026	VS	VS	1ST A.D.J., SAMBALPUR(Sambalpur)
		STATE OF ODISHA		TR/0000024/2026
50	D-BLAPL/35078/2026	SURESH SINGH	BIJAYA KUMAR RAGADA	BANHARPALI /107 /2026
	BLAPL/12423/2026	VS	VS	SPECIAL JUDGE,JHARSUGUDA(Jharsugu
		STATE OF ODISHA		Spl/0000026/2026
51	D-BLAPL/35075/2026	LADEN @ SK. SAMSUDDIN @ SASUDDIN	RAMESH CHANDRA MAHARANA	TIHIDI /197 /2025
	BLAPL/12424/2026	VS	VS	S.D.J.M.,BHADRAK(Bhadrak)
		STATE OF ODISHA		GR/0001190/2025
52	D-BLAPL/34564/2026	SANDEEP KUMAR	JYOTIRMAYA SAHOO	/ /0
	BLAPL/12425/2026	VS	VS	SPECIAL JUDGE,KHALLIKOTE(Ganjam)
		STATE OF ODISHA		2(A)CC/0000014/2026
53	D-BLAPL/35092/2026	KESHAB CHANDRA BEHERA	SOMANATH MITRA	/ /0
	BLAPL/12426/2026	VS	VS	SPECIAL JUDGE, CUTTACK(Cuttack)
		STATE OF ODISHA		2(A)CC/0000113/2026
54	D-BLAPL/35119/2026	AJIT KUMAR NAYAK @ AJIT NAIK	RAKESH BEHERA	KAMAKHYANAGAR /616 /2026
	BLAPL/12427/2026	VS	VS	S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHY
		STATE OF ODISHA		GR/0001093/2026
55	D-BLAPL/35233/2026	SANTU @ SANTOSH BEHERA	ANUGRAHA NARAYAN SAMANTRAY	DHENKANAL TOWN /570 /2026
	BLAPL/12428/2026	VS	VS	S.D.J.M.-CIVIL JUDGE (JD),DHENKANA
		STATE OF ODISHA		GR/0001233/2026
56	D-BLAPL/35194/2026	ADITYA SAHOO @SAHU	MANORANJAN DAS	CHHENDIPADA /579 /2026
	BLAPL/12429/2026	VS	VS	J.M.F.C.,CHHENDIPADA(Anugul)
		STATE OF ODISHA		GR/0001611/2026
57	D-BLAPL/35036/2026	DUSMANTA KUMAR MUDULI @ DUSMANTA MUDULI	SATYASHREE MOHANTY	MANCHESWAR P.S. /423 /2026

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	BLAPL/12430/2026	VS	VS	J.M.F.C.(II),BHUBANESWAR(Khordha)
		STATE OF ODISHA		CT/0001580/2026
58	D-BLAPL/35146/2026	SUSIL NAYAK	DEBASNAN DAS	DHAMARA PS /87 /2024
	BLAPL/12431/2026	VS	VS	A.D.J.,BHADRAK(Bhadrak)
		STATE OF ODISHA		ST/0000162/2025
59	D-BLAPL/35087/2026	SIBANANDA BISWAL @SUNIA	RAMESH CHANDRA ROUT	RAJNAGAR /229 /2026
	BLAPL/12432/2026	VS	VS	A.D.J.-CUM-SPECIAL JUDGE,PATTAMU
		STATE OF ODISHA		ST/0000099/2026
60	D-BLAPL/35077/2026	SK. PARWAN @ PAKO	RAMESH CHANDRA MAHARANA	TIHIDI /197 /2025
	BLAPL/12433/2026	VS	VS	S.D.J.M.,BHADRAK(Bhadrak)
		STATE OF ODISHA		GR/0001190/2025
61	D-BLAPL/32321/2026	RAJ MANDAL @ RAJ MONDAL	SUDHANSU SEKHAR DASH	TIKABALI /191 /2026
	BLAPL/12434/2026	VS	VS	SPECIAL JUDGE,BALLIGUDA(Kandhama
		STATE OF ODISHA		Spl/0000191/2026
62	D-BLAPL/35189/2026	BIKASH KUMAR SAHOO @ BIKASH SAHOO	BISWAJIT SAHOO	NAYAGARH /456 /2025
	BLAPL/12435/2026	VS	VS	S.D.J.M. CIVIL JUDGE (JD),NAYAGARH(
		STATE OF ODISHA		GR/0001363/2025
63	D-CMAPL/40585/2026	M/S. GLOBAL COAL AND MINING PVT.LTD.	ADV.	/ /
	CMAPL/156/2026	VS	VS	()
		M/S.MAHANADI COAL FIELDS LTD., SAMBALPUR		//
64	D-CMP/54347/2026	MAHANI CHARAN SAHOO	ASHOK KUMAR SAHOO	/ /
	CMP/2019/2026	VS	VS	ADDL CIVIL JUDGE (SD), KENDRAPARA
		NRUPATI SAHOO		Fao/0000061/2023
65	D-CMP/51899/2026	BISWJYOTI SAHU @ BISWAJYOTI SAHU	ALOK KUMAR MOHANTY	/ /
	CMP/2020/2026	VS	VS	CIVIL JUDGE (JD),BALASORE(Baleshwar
		SHYAM SUNDAR PANDA		CS/0000303/1998
66	D-CMP/54522/2026	RASHMITA DAS	ARYA TRIPATHY	/ /
	CMP/2021/2026	VS	VS	DIST.& SESSIONS JUDGE,JAJPUR(Jajapu
		M/S. SANJAY INFRASTRUCTURE DEVELOPMENT PVT LTD., BHUBANESWAR		EXECUTION CASE/0000024/2026
67	D-CMP/54521/2026	AMBINA PRUSTY	ARYA TRIPATHY	/ /
	CMP/2022/2026	VS	VS	DIST.& SESSIONS JUDGE,JAJPUR(Jajapu
		M/S SANJAY INFRASTRUCTURE DEVELOPMENT PVT. LTD.,BHUBANESWAR		EXECUTION CASE/0000023/2026
68	D-CMP/54643/2026	BIKASH CHANDRA MOHAPATRA	LINGARAJ SARANGI	/ /
	CMP/2023/2026	VS	VS	CIVIL JUDGE (SD),BHUBANESWAR(Kho

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		UPENDRANATH SAMANTSINGHAR		CS/0000376/2011
69	D-CONTC/46648/2026	SARAT NAIK	ADV.	/ /
	CONTC/7935/2026	VS	VS	()
		SOVA SHARMA, IAS		//
70	D-CONTC/46678/2026	SANATANA BEHERA	ADV.	/ /
	CONTC/7936/2026	VS	VS	()
		SOVA SHARMA, IAS		//
71	D-CONTC/54447/2026	JAJATI KESHARI ROUT	ADV.	/ /
	CONTC/7937/2026	VS	VS	()
		GUHA POONAM TAPAS KUMAR, I.A.S.		//
72	D-CONTC/54440/2026	DR. PRAFULLA KUMAR PANDA	ADV.	/ /
	CONTC/7938/2026	VS	VS	()
		ARABINDA AGRAWAL, IAS		//
73	D-CONTC/54438/2026	RITA PAREKH	ADV.	/ /
	CONTC/7939/2026	VS	VS	()
		NARMADA NAYAK, OAS, TAHASILDAR, DEOGAON		//
74	D-CONTC/54460/2026	MANAGING COMMITTEE OF ANLAJODI PANCHAYAT HIGH SCHOOL, KULUTA	JAYASHREE BISWAL	/ /
	CONTC/7940/2026	VS	VS	()
		BIRENDRA KERKARA, DIRECTOR, SECONDARY EDUCATION, BHUBANESWAR		//
75	D-CONTC/54401/2026	THE MANAGING COMMITTEE OF PANCHAYAT HIGH SCHOOL MANDAR, DHENKANADV		/ /
	CONTC/7941/2026	VS	VS	()
		DR. N. THIRUMALA NAIK,COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPTT.,BHUBANESWAR		//
76	D-CONTC/48179/2026	RAJASHREE ROUTRAY	JAYDEEP PAL	/ /
	CONTC/7942/2026	VS	VS	()
		RAJENDRA NARAYAN PATI, BRANCH MANAGER, STATE BANK OF INDIA, CUTTACK		//
77	D-CONTC/54748/2026	RABINDRA KUMAR BEHERA	ADV.	/ /
	CONTC/7943/2026	VS	VS	()
		BIJAY LAXMI NAYAK, OAS, TAHASILDAR, REAMAL, DEOGARH		//
78	D-CONTC/54557/2026	B.LILLESWAR RAO	ADV.	/ /
	CONTC/7944/2026	VS	VS	()
		SHUBHA SARMA, IAS		//
79	D-CONTC/54434/2026	MAMATA DEI @ BEHERA	SOUMYA JYOTI BISWAL	/ /
	CONTC/7945/2026	VS	VS	()
		SACHIN RAMACHANDRA YADAV ,I.A.S		//

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80	D-CONTC/54568/2026	KASTURI NAIK	RAJENDRA KRUSHNA BOSE	/ /
	CONTC/7946/2026	VS	VS	()
		SHUBHA SARMA, IAS		//
81	D-CONTC/54553/2026	BHASKAR CHANDRA MISHRA	ADV.	/ /
	CONTC/7947/2026	VS	VS	()
		SUBHA SARMA, IAS,PRINCIPAL SECRETARY TO GOVT		//
82	D-CONTC/54485/2026	BINAPANI RAJ	SUBHADUTTA ROUTRAY	/ /
	CONTC/7948/2026	VS	VS	()
		DR.N.THIRUMALA NAIK, IAS		//
83	D-CONTC/54555/2026	BHARAT CHANDRA BEHERA	ADV.	/ /
	CONTC/7949/2026	VS	VS	()
		SUBHA SARMA, I.A.S,PRINCIPAL SECRETARY TO GOVT		//
84	D-CONTC/54550/2026	RAMESH CHANDRA ROUT	ADV.	/ /
	CONTC/7950/2026	VS	VS	()
		SUBHA SARMA, I.A.S		//
85	D-CONTC/54199/2026	GOUTAM NAHAK	ADV.	/ /
	CONTC/7951/2026	VS	VS	()
		DR.MAHESH MOHAN PANDA, DIRECTOR, HEALTH SERVICES, ODISHA, BHUBANESWAR		//
86	D-CONTC/54745/2026	BHASKAR TRIPATHY	ADV.	/ /
	CONTC/7952/2026	VS	VS	()
		SHUBHA SARMA, IAS		//
87	D-CONTC/54556/2026	CHITTARANJAN SENAPATI	ADV.	/ /
	CONTC/7953/2026	VS	VS	()
		N.B.S. RAJPUT, I.A.S		//
88	D-CONTC/54747/2026	BASANTILATA BEHERA	ADV.	/ /
	CONTC/7954/2026	VS	VS	()
		BALAMUKUNDA BHUYAN, DIRECTOR OF ELEMENTARY EDUCATION,ODISHA		//
89	D-CONTC/54578/2026	K.MADHUSUDAN RAO	ADV.	/ /
	CONTC/7955/2026	VS	VS	()
		AKSHYA SUNIL AGRAWAL, IAS		//
90	D-CONTC/54588/2026	DR.DURGA SHANKAR DASH	ADV.	/ /
	CONTC/7956/2026	VS	VS	()
		VISHAL SINGH, I.A.S		//
91	D-CONTC/54704/2026	KAJAL KIRAN SAHOO	ADV	/ /

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/7957/2026	VS	VS	()
		ASWATHY S.,IAS, COMMISSIONER CUM SECRETARY HEALTH AND FAMILY WELFARE DEPTT.		//
92	D-CONTC/54754/2026	ALOK MOHANTY	ADV.	/ /
	CONTC/7958/2026	VS	VS	()
		BHASKAR JYOTI SARMA, IAS		//
93	D-CONTC/54743/2026	NIRAKAR JENA	ADV.	/ /
	CONTC/7959/2026	VS	VS	()
		ABHIMANYU SETHI, B.E.O., JAJPUR I		//
94	D-CONTC/54757/2026	DAMODAR PANDA	ADV.	/ /
	CONTC/7960/2026	VS	VS	()
		SUBHA SARMA, IAS		//
95	D-CONTC/54497/2026	ANTARYAMI PANDA	ADV	/ /
	CONTC/7961/2026	VS	VS	()
		DR. N. THIRUMALA NAIK, I.A.S., COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPTT.		//
96	D-CONTC/54340/2026	USHA GUPTA	RANJAN KUMAR ROUT	/ /
	CONTC/7962/2026	VS	VS	()
		SURESH KUMAR VASHISTH , PRINCIPAL SECRETARY, GA AND PG DEPARTMENT		//
97	D-CONTC/54624/2026	SANGHAMITRA DAS	ADV	/ /
	CONTC/7963/2026	VS	VS	()
		ATUL PRAKASH, IA AND AS, ACCOUNTANT GENERAL,ODISHA		//
98	D-CONTC/54501/2026	SANJAY DAS	ADV.	/ /
	CONTC/7964/2026	VS	VS	()
		SURYA KUMAR NAYAK, TAHASILDAR, BHOGRAI		//
99	D-CONTC/54699/2026	SANTOSH KUMAR PRADHAN	RANJAN KUMAR ROUT	/ /
	CONTC/7965/2026	VS	VS	()
		KARNA MALLIK ,THE TAHASILDAR DEOGARH		//
100	D-CONTC/54529/2026	M/S. ROUTRAY DEVELOPERS, BHUBANESWAR	ISHWAR MOHANTY	/ /
	CONTC/7966/2026	VS	VS	()
		SHILPA SACHIN SHINDE CHAIRPERSON-CUM-MANAGING DIRECTOR, M/S WAPCOS LTD.,NEW DELHI		//
101	D-CONTC/54598/2026	RANJU SAHOO	ADV.	/ /
	CONTC/7967/2026	VS	VS	()
		DATTATRAYA BHAUSAHEB SHINDE, COLLECTOR CUTTACK		//
102	D-CONTC/54642/2026	SHAILABALA NAIK	ADV.	/ /
	CONTC/7968/2026	VS	VS	()

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		DR.N.THIRUMALA NAIK, IAS		//
103	D-CONTC/54648/2026	ASWINI KUMAR DASH	ADV.	/ /
	CONTC/7969/2026	VS	VS	()
		SURESH KUMAR BASISTHA, IAS		//
104	D-CONTC/54656/2026	RATNAMANI DEI	BHABA RANJAN KAR	/ /
	CONTC/7970/2026	VS	VS	()
		JAYANTA JAYASINGH, ADDL. TAHASILDAR, BHUBANESWAR		//
105	D-CONTC/54625/2026	TANKADHAR BAGARTY	ADV	/ /
	CONTC/7971/2026	VS	VS	()
		BHASKAR JYOTI SARMA, IAS, SECRETARY FOREST AND ENVIRONMENT DEPTT.		//
106	D-CONTC/54694/2026	KIRTISOVA BEHERA	ADV.	/ /
	CONTC/7972/2026	VS	VS	()
		GUHA POONAM TAPAS KUMAR, IAS		//
107	D-CONTC/54652/2026	PREMA LATA DAS	ADV.	/ /
	CONTC/7973/2026	VS	VS	()
		SUBHA SHARMA, IAS,THE PRINCIPAL SECRETARY TO GOVERNMENT		//
108	D-CONTC/54494/2026	RAMAKANTA MANDAL	AMIT PRASAD BOSE	/ /
	CONTC/7974/2026	VS	VS	()
		CHINMAYA KUMAR ROUT, O.A.S(A) JUNIOR TAHASILDAR, SORO,BALASORE		//
109	D-CONTC/54658/2026	MONALISA MISHRA	ADV.	/ /
	CONTC/7975/2026	VS	VS	()
		GUHA POONAM TAPAS KUMAR, IAS		//
110	D-CONTC/47506/2026	NARENDRA NATH SING	ADV.	/ /
	CONTC/7976/2026	VS	VS	()
		GUHA POONAM TAPAS KUMAR, IAS		//
111	D-CONTC/54491/2026	DIBAKAR OJHA	ADV.	/ /
	CONTC/7977/2026	VS	VS	()
		DR RABINDRANATH MISHRA ,DIRECTOR PUBLIC HEALTH ODISHA		//
112	D-CONTC/54655/2026	RAMESH CHANDRA NAYAK	BHABA RANJAN KAR	/ /
	CONTC/7978/2026	VS	VS	()
		JAYANTA JAYASINGH, ADDL.TAHASILDAR, BHUBANESWAR		//
113	D-CONTC/54797/2026	BUDHIA SAMAL	ADV.	/ /
	CONTC/7979/2026	VS	VS	()
		SHUBHA SARMA, IAS		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CONTC/54798/2026	PADMA CHARAN SAHOO	ADV.	/ /
	CONTC/7980/2026	VS	VS	()
		SHUBHA SARMA, IAS		//
115	D-CONTC/54524/2026	RASANA RANA	ADV	/ /
	CONTC/7981/2026	VS	VS	()
		ANYA DAS, COLLECTOR AND DISTRICT MAGISTRATE, NUAPADA		//
116	D-CONTC/54604/2026	MANAGING COMMITTEE OF KARTIKA CHANDRA U.P.(M.E)SCHOOL, PURI	ADV.	/ /
	CONTC/7982/2026	VS	VS	()
		GOPI BALLAV BHUYAN, DIRECTOR, ELEMEMANTARY EDUCATION, ODISHA, BHUBANESWAR		//
117	D-CONTC/54220/2026	JAYKRUSHNA PANDA	ADV.	/ /
	CONTC/7983/2026	VS	VS	()
		PRAGNYA PARAMITA, OAS(J.B), TAHASILDAR, OUPADA, BALASORE		//
118	D-CONTC/54787/2026	SULOCHANA DALAI	ADV.	/ /
	CONTC/7984/2026	VS	VS	()
		MAHESWAR SAHOO, DISTRICT EDUCATION OFFICER, JAJPUR		//
119	D-CRLA/25978/2026	KARUNAKARA MOHANTY	KHAGESWAR BEHERA	NILGIRI /28 /2021
	CRLA/1092/2026	VS	VS	AD-HOC A.D.J.(FTSC),BALASORE(Balesh
		STATE OF ODISHA		Spl/0000019/2021
120	D-CRLA/34926/2026	BABI@PARAMANANDA SATHUA	BIPIN KUMAR NAYAK	BALANGA /108 /2024
	CRLA/1093/2026	VS	VS	A.D.J.,NIMAPARA(Puri)
		STATE OF ODISHA		ST/0000071/2024
121	D-CRLA/34063/2026	DURJYODHAN GOUDA	PVS NANAJI ACHARY	KHATIGUDA /58 /2025
	CRLA/1094/2026	VS	VS	SPECIAL JUDGE(POCSO), NABARANGP
		STATE OF ODISHA		TR/0000034/2025
122	D-CRLA/34906/2026	NABA@NARENDRA NAIK	ADHIRAJ MOHANTY	KEONJHAR SADAR /9 /2021
	CRLA/1095/2026	VS	VS	A.D.J.,KEONJHAR(Kendujhar)
		STATE OF ODISHA		ST/0000034/2021
123	D-CRLA/34567/2026	JALANDHAR HANS	SUDEEPTA KUMAR SINGH	SINDHIKELA PS /49 /2022
	CRLA/1096/2026	VS	VS	A.D.J.,KANTABANJI(Balangir)
		STATE OF ODISHA		SC/0000029/2022
124	D-CRLMA/34983/2026	RAMESH CHANDRA MAJHI	MANAS KUMAR CHAND	LAXMISAGAR P.S. /400 /2025
	CRLMA/146/2026	VS	VS	J.M.F.C.(IV),BHUBANESWAR(Khordha)
		STATE OF ODISHA		CT/0000781/2025
125	D-CRLMC/35028/2026	SMRUTI RANJAN MOHAPATRA@ CHANDAN	SAROJ KUMAR DASH	KHARABEL NAGAR P.S. /1 /2010

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	CRLMC/4271/2026	VS	VS	S.D.J.M.,BHUBANESWAR(Khordha)
		STATE OF ODISHA		GR/0000036/2010
126	D-CRLMC/35018/2026	RUSI @ RUSIKESH SAHU	RAMESH CHANDRA PRADHAN	BERHAMPUR SADAR /285 /2022
	CRLMC/4272/2026	VS	VS	J.M.F.C.(R),BERHAMPUR(Ganjam)
		STATE OF ODISHA		GR/0001472/2022
127	D-CRLMC/34786/2026	SWAPNA @ SAPNA SAHU	RAJESH KUMAR MAHAPATRA	BARGARH RURAL /157 /2023
	CRLMC/4273/2026	VS	VS	DIST.AND SESSIONS JUDGE,BARGARH
		STATE OF ODISHA		CT/0000010/2025
128	D-CRLMC/33893/2025	DIPU NAHAK	ALOK KUMAR MOHAPATRA	GOSANINUAGAM /141 /2020
	CRLMC/4274/2026	VS	VS	SPECIAL JUDGE (CBI-I -CUM-PMLA),BH
		DIRECTORATE OF ENFORCEMENT, BBSR		CRLMC(PMLA)/0000001/2025
129	D-CRLMC/34502/2026	PRAMILA NANDA	BISWARANJAN DALAI	NACHUNI /206 /2025
	CRLMC/4275/2026	VS	VS	CIVIL JUDGE (JD) CUM J.M.F.C, CHILIK
		STATE OF ODISHA		GR/0000469/2025
130	D-CRLMC/33557/2026	KARTIK BARIK @ KARTIKA BARIKA	DEEPAK RANJAN SUNDARAY	BOLAGARH P.S. /169 /2016
	CRLMC/4276/2026	VS	VS	2ND A.D.J,KHURDA(Khordha)
		STATE OF ODISHA		TR/0000042/2016
131	D-CRLMC/34805/2026	ANSUMAN NAIK	PRATIK DASH	/ /0
	CRLMC/4277/2026	VS	VS	1ST. A.D.J.,ROURKELA(Sundargarh)
		MONALISHA SAHOO		CRA/0000037/2026
132	D-CRLMC/34953/2026	BIJAYA PRASAD MOHANTY	SANTOSH KUMAR DASH	BIDANASI /64 /2025
	CRLMC/4278/2026	VS	VS	J.M.F.C.(III),CUTTACK(Cuttack)
		STATE OF ODISHA		CRMC/0000039/2025
133	D-CRLMC/27658/2026	BHAGYABATI SAHOO	RAMANI KANTA PATTANAIK	JAGATPUR /464 /2021
	CRLMC/4279/2026	VS	VS	J.M.F.C.,CUTTACK(RURAL)(Cuttack)
		STATE OF ODISHA		GR/0002643/2021
134	D-CRLMC/31940/2026	BISWAJIT MOHAPATRA	PRANAYANEE DASMOHAPATRA	KENDRAPARA /395 /2023
	CRLMC/4280/2026	VS	VS	J.M.F.C.(IV),CUTTACK(Cuttack)
		STATE OF ODISHA		DV M.C./0000133/2026
135	D-CRLMC/35053/2026	SAMBIT KUMAR SAHOO	ANWESHA MISHRA	/ /0
	CRLMC/4281/2026	VS	VS	S.D.J.M.,BHUBANESWAR(Khordha)
		STATE OF ODISHA		ICC/0007046/2025
136	D-CRLMC/35144/2026	DEBANANDA SAHOO	DEBASNAN DAS	PURIGHAT /148 /2026
	CRLMC/4282/2026	VS	VS	S.D.J.M.,CUTTACK SADAR(Cuttack)

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		STATE OF ODISHA		GR/0000311/2026
137	D-CRLMC/35062/2026	PAKI@SK. ABDUL RAFIT@SK. RAFID	SUBASH CHANDRA PRADHAN	LAXMISAGAR P.S. /34 /1996
	CRLMC/4283/2026	VS	VS	A.D.J.,BHUBANESWAR(Khordha)
		STATE OF ODISHA		ST/0000122/2004
138	D-CRLMC/35139/2026	AJAYA DIGAL	KARTIK CHANDRA TRIPATHY	PHIRINGIA /105 /2025
	CRLMC/4284/2026	VS	VS	S.D.J.M-ADDL. CIVIL JUDGE (JD),PHULI
		STATE OF ODISHA		CT/0000525/2025
139	D-CRLMC/35071/2026	CENTRAL BUREAU OF INVESTIGATION	SARTHAK NAYAK, SPL.P.P. CUM RETAINER COUNCIL/(C.B.I)	
	CRLMC/4285/2026	VS	VS	SPECIAL JUDGE (CBI-I -CUM-PMLA),BH
		SISIR KUMAR DAS		CRMC/0000177/2026
140	D-CRLMC/35072/2026	DURJAN HATI	DEBABRATA DASH	GOLAMUNDA /79 /2017
	CRLMC/4286/2026	VS	VS	J.M.F.C.,DHARAMGARH(Kalahandi)
		STATE OF ODISHA		CT/0000326/2017
141	D-CRLMC/35130/2026	SMRUTI PRAVA MOHAKUD @ SMRUTI PRABHA MAHANKUDA @ MAHAKUD @ MAHAKU	SURYAKANTA DWIBEDI	PAPADAHANDI /81 /2023
	CRLMC/4287/2026	VS	VS	C.J.M.,NAWARANGPUR(Nabarangapur)
		STATE OF ODISHA		GR/0000650/2023
142	D-CRLMC/19487/2026	KARTIK PRASAD BEHERA	BRAJA KISHORE PANDA	NIHALPRASAD /17 /2026
	CRLMC/4288/2026	VS	VS	J.M.F.C.,GONDIA(Dhenkanal)
		STATE OF ODISHA		GR/0000049/2026
143	D-CRLMC/35080/2026	ALOK BEHERA	RABI NARAYAN MOHANTY	ANGUL TOWN /1182 /2025
	CRLMC/4289/2026	VS	VS	S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug
		STATE OF ODISHA		GR/0002729/2025
144	D-CRLMC/35165/2026	GOLU KHAN SAHANAWAZ @ SAHANAWAJ ALAM	DIPANKAR ACHARYA	LEPHRIPADA /61 /2024
	CRLMC/4290/2026	VS	VS	S.D.J.M.-CIVIL JUDGE (SD),SUNDERGAI
		STATE OF ODISHA		GR/0000353/2024
145	D-CRLMC/35173/2026	SOUMYA RANJAN JENA @ BAKA JENA	HARIPAD MOHANTY	CHANDRASEKHARPUR /487 /2025
	CRLMC/4291/2026	VS	VS	J.M.F.C.(II),BHUBANESWAR(Khordha)
		STATE OF ODISHA		CT/0001338/2025
146	D-CRLMC/22207/2026	SIBAJI NANDA	BHABANI SANKAR DAS	JAGANNATHA PRASAD /460 /2024
	CRLMC/4292/2026	VS	VS	JMFC, JAGANNATH PRASAD(Ganjam)
		STATE OF ODISHA		GR/0000692/2024
147	D-CRLMC/32347/2026	SUBAL KUMAR SAHOO	SIDDHARTHA PRASAD MISHRA	BALASORE VIGILANCE /4 /2026
	CRLMC/4293/2026	VS	VS	SPL.JUDGE (VIG),BALASORE(Baleshwar)
		STATE OF ODISHA(VIG.)		GR/0000002/2026

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148	D-CRLMC/30676/2026	SUSIL KUMAR MOHANTY	SWETLANA DAS	BHUBANESWAR VIGILANCE /2 /2025
	CRLMC/4294/2026	VS	VS	SPECIAL JUDGE(VIG),BHUBANESWAR(
		STATE OF ODISHA(VIG.)		GR/0000007/2025
149	D-CRLMC/34932/2026	MITHILESH SAHANI	GYANA RANJAN NAYAK	TALCHER TOWN /625 /2022
	CRLMC/4295/2026	VS	VS	S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar
		STATE OF ODISHA		GR/0002002/2022
150	D-CRLMP/34185/2026	SISHIR KUMAR BALIARSINGH	KABIRAJ PRADHAN	/ /0
	CRLMP/1992/2026	VS	VS	()
		STATE OF ODISHA		//
151	D-CRLMP/35031/2026	HAREKRUSHNA SAHU	SURENDRA PRASAD BARIK	MARINE CHUDAMANI /52 /2026
	CRLMP/1993/2026	VS	VS	()
		STATE OF ODISHA		//
152	D-CRLMP/34921/2026	JITENDRA KUMAR SAHU	HARAPRASAD PANDA	/ /
	CRLMP/1994/2026	VS	VS	()
		STATE OF ODISHA		//
153	D-CRLMP/34945/2026	KHAGESWAR MAJHI	PRADEEP KUMAR DASH	/ /
	CRLMP/1995/2026	VS	VS	S.D.J.M.,KENDRAPARA(Kendrapara)
		STATE OF ODISHA		ICC/0000332/2026
154	D-CRLMP/35025/2026	ABALI BEWA	SRINIBASH SATAPATHY	KAKATAPUR /33 /2026
	CRLMP/1996/2026	VS	VS	()
		STATE OF ODISHA		//
155	D-CRLMP/34901/2026	RAJESH KUMAR SAMAL	ADHIRAJ MOHANTY	/ /0
	CRLMP/1997/2026	VS	VS	JUDGE FAMILY COURT, KENDRAPARA
		PRASANTIKA SAMAL		IA/0000027/2022
156	D-CRLMP/12311/2026	GAGAN BIHARI MOHAPATRA	ADNAN SARMADI	/ /0
	CRLMP/1998/2026	VS	VS	()
		STATE OF ODISHA		//
157	D-CRLMP/29375/2026	SUNAMANI PRADHAN	SAROJANANDA MISHRA	BRAHMAGIRI /105 /2025
	CRLMP/1999/2026	VS	VS	()
		STATE OF ODISHA		//
158	D-CRLMP/31055/2026	INFORMANT	PANCHANAN PANIGRAHI	/ /0
	CRLMP/2000/2026	VS	VS	()
		STATE OF ODISHA		//
159	D-CRLMP/35105/2026	KALIYA DALANA PUJA COMMITTEE, PITHAPUR, CUTTACK	GYANENDRA CHANDRA SWAIN	/ /0

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	CRLMP/2001/2026	VS	VS	()
		STATE OF ODISHA		//
160	D-CRLMP/35108/2026	KALIYA DALANA PUJA COMMITTEE, PITHAPUR, CUTTACK	GYANENDRA CHANDRA SWAIN	/ /0
	CRLMP/2002/2026	VS	VS	()
		STATE OF ODISHA		//
161	D-CRLMP/35122/2026	AKASH PATEL	SUNIL KUMAR PANDA	BADMAL /111 /2026
	CRLMP/2003/2026	VS	VS	()
		THE INSPECTOR IN CHARGE, BADMAL POLICE STATION, JHARSUGUDA		//
162	D-CRLMP/33717/2026	SUBHADRA SETHI	PRAJIT KUMAR PRADHAN	JATNI P.S. /424 /2026
	CRLMP/2004/2026	VS	VS	()
		STATE OF ODISHA		//
163	D-CRLREV/28345/2026	BINODINI PATEL@NAYAK	MANOJ KUMAR MOHANTY	SAMBALPUR VIGILANCE /65 /2019
	CRLREV/857/2026	VS	VS	SPL.JUDGE(VIG.),SAMBALPUR(Sambalp
		STATE OF ODISHA(VIG.)		GR/0000029/2019
164	D-CRLREV/32398/2026	SUJIT BAIDYA	SANJIB KUMAR BHANJADEO	KHALLIKOTE /401 /2026
	CRLREV/858/2026	VS	VS	SPECIAL JUDGE(POCSO), BERHAMPUR
		STATE OF ODISHA		Spl/0000097/2026
165	D-CRLREV/30861/2026	BADAL KUMAR PRADHAN	VIVEKANANDA JENA	/ /0
	CRLREV/859/2026	VS	VS	DISTRICT & SESSIONS JUDGE,BALASO
		RINA RANI NAYAK @ PRADHAN		CRA/0000024/2026
166	D-CRLREV/34693/2026	SUBASINI SINGH	BIJAYA KUMAR RAGADA	BIRMITRAPUR /231 /2026
	CRLREV/860/2026	VS	VS	J.M.F.C., BIRAMITRAPUR(Sundargarh)
		STATE OF ODISHA		GR/0000469/2026
167	D-EXP/54580/2026	CHITTARANJAN SAHOO	SIBA PRASAD PATI	/ /
	EXP/178/2026	VS	VS	()
		STATE OF ODISHA		//
168	D-FAO/46874/2026	ROSHAN KUMARI	DEBASISH PATNAIK	/ /
	FAO/1063/2026	VS	VS	RAILWAY CLAIMS TRIBUNAL, BHUBA
		UNION OF INDIA		Oa/0000017/2023
169	D-LAA/54099/2026	LAND ACQUISITION ZONE OFFICER KHURDA ROAD BALANGIR NEW BG RAIL LINK PROJECT,BHUBANESHWAR,A.S.C	SWAYAMBHU MISHRA,A.S.C	/ /
	LAA/203/2026	VS	VS	PO, LA, R AND RA (ND), SAMBALPUR(S
		SABITRI BHUKTA		LA/0000100/2023
170	D-LAA/54235/2026	LAND ACQUISITION ZONE OFFICER KHURDHA ROAD BALANGIR NEW BG RAIL LINK PROJECT,BHUBANESHWAR,A.S.C	SWAYAMBHU MISHRA,A.S.C	/ /
	LAA/204/2026	VS	VS	PO, LA, R AND RA (ND), SAMBALPUR(S

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		SUDARSHAN NAIK		LA/0000101/2023
171	D-LAA/54234/2026	LAND ACQUISITION ZONE OFFICER KHURDA ROAD BALANGIR NEW BG RAIL LINK PROJECT, BOUDH	DEBASHIS TRIPATHY,A.G.A	/ /
	LAA/205/2026	VS	VS	PO, LA, R AND RA (ND), SAMBALPUR(S
		KRUSHNA CHANDRA SAMAL		LA/0000500/2023
172	D-LAA/54097/2026	LAND ACQUISITION ZONE OFFICER OF KHURDA ROAD BALANGIR NEW BG RAIL LINK PROJECT, BOUDH	DEBASHIS TRIPATHY,A.G.A	/ /
	LAA/206/2026	VS	VS	PO, LA, R AND RA (ND), SAMBALPUR(S
		LAXMAN SAHOO		LA/0000095/2024
173	D-LAA/53841/2026	STATE OF ODISHA	DEBASHIS TRIPATHY,A.G.A	/ /
	LAA/207/2026	VS	VS	THE PO, LAR AND R AUTHORITY, CUT
		RAGHUNATH PANJHA		LAR/0000050/2024
174	D-LAA/54101/2026	LAND ACQUISITION ZONE OFFICER, BOUDH	SWAYAMBHU MISHRA,A.S.C	/ /
	LAA/208/2026	VS	VS	PO, LA, R AND RA (ND), SAMBALPUR(S
		PURNACHANDRA GAIGOURIA		LA/0000447/2023
175	D-LAA/51015/2026	GENERAL MANAGER, EAST COAST RAILWAY, BHUBANESWAR	AJAY KUMAR ROY, SR. PANEL COUNSEL, GOVT. OF INDIA	/ /
	LAA/209/2026	VS	VS	PO, LA, R AND RA (ND), SAMBALPUR(S
		PRABHAT KUMAR BISWAL		LA/0000108/2022
176	D-LAA/54102/2026	LAND ACQUISITION ZONE OFFICER KHURDA ROAD BALANGIR NEW BG RAIL LINK PROJECT, BOUDH	SWAYAMBHU MISHRA,A.S.C	/ /
	LAA/210/2026	VS	VS	PO, LA, R AND RA (ND), SAMBALPUR(S
		PRAMILA DANGA		LA/0000448/2023
177	D-MACA/53484/2026	MANAGER (T.P.CLAIM), TATA AIG GENERAL INSURANCE CO.LTD., CALCUTTA	ADAM ALI KHAN	/ /
	MACA/1082/2026	VS	VS	6TH M.A.C.T.,KHURDA(Khordha)
		RUDRAPRASAD CHHUALSINGH		Mac/0000091/2019
178	D-MACA/52257/2026	D.M., ORIENTAL INSURANCE CO.LTD., SAMBALPUR	SOMNATH ROY	/ /
	MACA/1083/2026	VS	VS	2ND M.A.C.T.(ND),SAMBALPUR(Sambalp
		NILACHAL DUBE		Mac/0000009/2023
179	D-MACA/43886/2026	ORIENTAL INSURANCE CO LTD.,BHUBANESWAR	AMIT KUMAR NATH	/ /
	MACA/1084/2026	VS	VS	3RD M.A.C.T.,BHUBANESWAR(Khordha
		HEMANTA KUMAR MOHANTY		Mac/0000179/2017
180	D-MATA/53811/2026	SANTOSH KUMAR SAHOO	AMITAV TRIPATHY	/ /
	MATA/369/2026	VS	VS	JUDGE, FAMILY COURT, NAYAGARH(N
		PUJA SAHOO		Crp/0000122/2024
181	D-RPFAM/54500/2026	SILALIPI JENA	ASHOK KUMAR SWAIN 1	/ /
	RPFAM/312/2026	VS	VS	JUDGE FAMILY COURT-II,BHUBANESW
		BACHAN KUMAR SINGH		Crp/0000097/2015

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182	D-RPFAM/53589/2026	ASWINI @ ASHWINI KUMAR SAHOO	SANTOSH CHANDRA ATABUDHI	/ /
	RPFAM/313/2026	VS	VS	JUDGE FAMILY COURT,BHUBANESWA
		SANGHAMITRA SWAIN		Crp/0000326/2023
183	D-RPFAM/52696/2026	ASHISH KUMAR MAHANAND	GANESH NIAL	/ /
	RPFAM/314/2026	VS	VS	JUDGE, FAMILY COURT, BARGARH(Ba
		BIDYAJYOTI MAHANAND		IA/0000002/2026
184	D-RSA/49546/2026	MARKANDA SAHOO	PRAGNAYA NANDA PATTNAIK	/ /
	RSA/586/2026	VS	VS	A.D.J.,JAGATSINGHPUR(Jagatsinghapur)
		KANAKLATA RAY		RFA/0000066/2016
185	D-RSA/52711/2026	GOPINATH JEW, BIJE PANKAPAL, JAGATSINGHPUR	DEBASISH SAMAL	/ /
	RSA/587/2026	VS	VS	A.D.J.,JAGATSINGHPUR(Jagatsinghapur)
		PURNA CHANDRA SAHOO		RFA/0000027/2019
186	D-RSA/31615/2026	KRUPASINDHU GAHAN	SUSANTA KUMAR JETHY	/ /
	RSA/588/2026	VS	VS	A.D.J.,TALCHER(Anugul)
		THE COLLECTOR,ANGUL		RFA/0000022/2025
187	D-RSA/49645/2026	PARBATI TRADERS, POTAPOKHARI, CUTTACK	ARUN KUMAR DAS	/ /
	RSA/589/2026	VS	VS	2ND A.D.J.,CUTTACK(Cuttack)
		M/S. B.K.JENA AND ASSOCIATES, JAGATSINGHPUR		RFA/0000082/2023
188	D-RSA/43023/2026	BASANTI TIRKEY @ MUNDA	ABHAYA KUMAR SHARMA	/ /
	RSA/590/2026	VS	VS	A.D.J.,SUNDARGARH(Sundargarh)
		SUNITA MINZ		RFA/0000167/2022
189	D-RSA/51936/2026	SUSAMA BEHERA	SOURAV SUMAN BHUYAN	/ /
	RSA/591/2026	VS	VS	DISTRICT & SESSIONS JUDGE,JAGATSI
		RAMESH BEHERA		RFA/0000038/2025
190	D-RSA/54626/2026	AJAY KUMAR MOHANTY	RAJESH RANJAN SAHOO	/ /
	RSA/592/2026	VS	VS	2ND A.D.J., BARIPADA(Mayurbhanj)
		SANDHYARANI MOHANTY		RFA/0000042/2011
191	D-RSA/43740/2026	DHANU GOUDA	BHASKAR CHANDRA PANDA	/ /
	RSA/593/2026	VS	VS	A.D.J.,KODALA(Ganjam)
		PADI GOUDA		RFA/0000006/2024
192	D-RSA/52414/2026	SARITA PARICHHA	KIRAN ROUT	/ /
	RSA/594/2026	VS	VS	DISTRICT & SESSIONS JUDGE,BERHAM
		BINOD CHANDRA RATH		RFA/0000176/2025
193	D-TRP(C)/54565/2026	RESHMA JANA	UMAKANTA BARIK	/ /

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	TRP(C)/366/2026	VS	VS	JUDGE FAMILY COURT-II,BHUBANESW
		ASHISH JOSHI		CP/0000818/2026
194	D-TRP(C)/54836/2026	LEEPIKA CHOUDHURY	DEBIDUTTA MOHAPATRA	/ /
	TRP(C)/367/2026	VS	VS	JUDGE FAMILY COURT,CUTTACK(Cutta
		CHINTU KUMAR AGRAWAL		CP/0000470/2026
195	D-TRP(C)/54835/2026	LEEPIKA CHOUDHURY	DEBIDUTTA MOHAPATRA	/ /
	TRP(C)/368/2026	VS	VS	JUDGE FAMILY COURT,CUTTACK(Cutta
		CHINTU KUMAR AGRAWAL		CP/0000469/2026
196	D-WA/54155/2026	BASANTI JENA	SANTOSH KUMAR WAIN	/ /
	WA/1536/2026	VS	VS	()
		STATE OF ODISHA		//
197	D-WA/49227/2026	PREMANSU CHAND	BASUDEV PUJARI	/ /
	WA/1537/2026	VS	VS	()
		STATE OF ODISHA		//
198	D-WA/41331/2026	TP WESTERN ODISHA DISTRIBUTION LTD	RAJJEET ROY	/ /
	WA/1538/2026	VS	VS	()
		MANORANJAN BEHERA		//
199	D-WA/53425/2026	BIBEKA RANJAN SUBUDHI	AMIT PRASAD BOSE	/ /
	WA/1539/2026	VS	VS	()
		STATE OF ODISHA		//
200	D-WA/53177/2026	ORISSA TOURISM DEVELOPMENT CORPORATION LTD., BBSR	SAILAZA NANDAN DAS	/ /
	WA/1540/2026	VS	VS	()
		MUSLIM JUMMA		//
201	D-WP(C)/54323/2026	CHITRASEN PRADHAN	SAIBRATA RATH	/ /
	WP(C)/38217/2026	VS	VS	()
		STATE OF ODISHA		//
202	D-WP(C)/54325/2026	SANTOSH BARIK	SAIBRATA RATH	/ /
	WP(C)/38218/2026	VS	VS	()
		STATE OF ODISHA		//
203	D-WP(C)/54418/2026	M/S STEEL MET ENTERPRISES,SUNDARGARH	KANANBALA ROY CHOUDHURY	/ /
	WP(C)/38219/2026	VS	VS	()
		THE CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS,NEW DELHI		//
204	D-WP(C)/54456/2026	ADVISORY BOARD GOREKHNATH TEMPLE TRUST, JAGATSINGHPUR	ARUPANANDA GOSWAMY	/ /
	WP(C)/38220/2026	VS	VS	()

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		STATE OF ODISHA		//
205	D-WP(C)/53966/2026	SHAILENDRA NARAYAN SAHOO	SIDDHARTH SAHU	/ /
	WP(C)/38221/2026	VS	VS	()
		STATE OF ODISHA		//
206	D-WP(C)/54616/2026	GYANA RANJAN BEHERA	BIDESH RANJAN BEHERA	/ /
	WP(C)/38222/2026	VS	VS	()
		STATE OF ODISHA		//
207	D-WP(C)/54539/2026	BASANTI KHADIA	ANUPAM RATH	/ /
	WP(C)/38223/2026	VS	VS	()
		STATE OF ODISHA		//
208	D-WP(C)/54453/2026	MAA BASULI WSHG,BHADRAK	SUKANTA KUMAR DALAI	/ /
	WP(C)/38224/2026	VS	VS	()
		STATE OF ODISHA		//
209	D-WP(C)/54618/2026	SARAT KUMAR SAMAL	HARA PRASAD RATH	/ /
	WP(C)/38225/2026	VS	VS	()
		STATE OF ODISHA		//
210	D-WP(C)/54462/2026	BHARAT CHANDRA ROUTRAY	PARSURAM PANDA	/ /
	WP(C)/38226/2026	VS	VS	()
		STATE OF ODISHA		//
211	D-WP(C)/54475/2026	SUJATA PAL	JITENDRA KUMAR DIGAL	/ /
	WP(C)/38227/2026	VS	VS	()
		STATE OF ODISHA		//
212	D-WP(C)/50179/2026	THE CHIEF MANAGER, BANK OF BARODA, ROSARB, CUTTACK	MANOJ KUMAR MOHAPATRA	/ /
	WP(C)/38228/2026	VS	VS	()
		STATE OF ODISHA		//
213	D-WP(C)/54541/2026	BASUDEV SAHU	BIJAYA KUMAR BEHERA 1	/ /
	WP(C)/38229/2026	VS	VS	()
		STATE OF ODISHA		//
214	D-WP(C)/54466/2026	DAITARI CHARAN SAHU	PRINCE PATNAIK	/ /
	WP(C)/38230/2026	VS	VS	()
		STATE OF ODISHA		//
215	D-WP(C)/53826/2026	SAROJINI JENA	SATYA SUNDAR KANUNGO	/ /
	WP(C)/38231/2026	VS	VS	()
		STATE OF ODISHA		//

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216	D-WP(C)/54570/2026	PUSPALATA DASH	DEEPAK KUMAR PANI	/ /
	WP(C)/38232/2026	VS	VS	()
		STATE OF ODISHA		//
217	D-WP(C)/54111/2026	BIJULI NAIK	ABHAS MOHANTY	/ /
	WP(C)/38233/2026	VS	VS	()
		STATE OF ODISHA		//
218	D-WP(C)/54532/2026	C.H.MANAS KUMAR DASH	SAIBRATA RATH	/ /
	WP(C)/38234/2026	VS	VS	()
		STATE OF ODISHA		//
219	D-WP(C)/54258/2026	CHITTARANJAN MALLIK	UPENDRA KUMAR SAMAL	/ /
	WP(C)/38235/2026	VS	VS	()
		STATE OF ODISHA		//
220	D-WP(C)/54473/2026	SUVASINEE SAHOO	JITENDRA KUMAR DIGAL	/ /
	WP(C)/38236/2026	VS	VS	()
		STATE OF ODISHA		//
221	D-WP(C)/54594/2026	ANUP KUMAR MOHAPATRA		/ /
	WP(C)/38237/2026	VS	VS	()
		STATE OF ODISHA		//
222	D-WP(C)/48595/2026	PARBATI PRADHAN	RAGHUNATH DAS MOHAPATRA	/ /
	WP(C)/38238/2026	VS	VS	()
		REVENUE DIVISIONAL COMMISSIONER, KATAKA		//
223	D-WP(C)/54538/2026	RABINDRA KUMAR JENA	SARADA PRASAD DASH	/ /
	WP(C)/38239/2026	VS	VS	()
		STATE OF ODISHA		//
224	D-WP(C)/34192/2026	SUVENDU PRAKASH RAY		/ /
	WP(C)/38240/2026	VS	VS	()
		STATE OF ODISHA		//
225	D-WP(C)/54599/2026	MINATI MOHANTY	ARUN KUMAR MISHRA	/ /
	WP(C)/38241/2026	VS	VS	()
		GENERAL MANAGER, WATCO DIVISION, CUTTACK		//
226	D-WP(C)/38283/2026	SIKHAR BEHERA	MANMEET SINGH ARORA	/ /
	WP(C)/38242/2026	VS	VS	()
		THE SUB COLLECTOR, BALAGADI, PURI		//
227	D-WP(C)/52294/2026	GANESWAR BEHERA	SAMIR KUMAR MISHRA (SR. ADV.)	/ /

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	WP(C)/38243/2026	VS	VS	()
		STATE OF ODISHA		//
228	D-WP(C)/54552/2026	SURESH ADHIKARI	CHITTA RANJAN MISHRA	/ /
	WP(C)/38244/2026	VS	VS	()
		STATE OF ODISHA		//
229	D-WP(C)/54788/2026	SURAJ KUMAR BADHEI	ANUPAM RATH	/ /
	WP(C)/38245/2026	VS	VS	()
		STATE OF ODISHA		//
230	D-WP(C)/53498/2026	DHANESWAR PRIMARY AGRICULTURAL CO-OPERATIVE SOCIETY, JAJPUR	BAIDHAR SAHOO	/ /
	WP(C)/38246/2026	VS	VS	()
		STATE OF ODISHA		//
231	D-WP(C)/54577/2026	SARADHAMANI MUDULI	DEEPAK KUMAR PANI	/ /
	WP(C)/38247/2026	VS	VS	()
		STATE OF ODISHA		//
232	D-WP(C)/54509/2026	BRAHMANIDEVI LOGISTICS	ANJAN KUMAR BISWAL	/ /
	WP(C)/38248/2026	VS	VS	()
		STATE OF ODISHA		//
233	D-WP(C)/54587/2026	KHARAT @ KHARAD BAG	BINOD KUMAR HATI	/ /
	WP(C)/38249/2026	VS	VS	()
		STATE OF ODISHA		//
234	D-WP(C)/54572/2026	PRABHASINI MISHRA	DEEPAK KUMAR PANI	/ /
	WP(C)/38250/2026	VS	VS	()
		STATE OF ODISHA		//
235	D-WP(C)/54231/2026	JYOSTNA RANI PANIGRAHI	BISWAMBAR MOHANTY	/ /
	WP(C)/38251/2026	VS	VS	()
		STATE OF ODISHA		//
236	D-WP(C)/54576/2026	PUNI DEI	DEEPAK KUMAR PANI	/ /
	WP(C)/38252/2026	VS	VS	()
		STATE OF ODISHA		//
237	D-WP(C)/54278/2026	SASI BHUSANA JENA	SAILABALA JENA	/ /
	WP(C)/38253/2026	VS	VS	()
		STATE OF ODISHA		//
238	D-WP(C)/54331/2026	MITHUN MALIK	SAIBRATA RATH	/ /
	WP(C)/38254/2026	VS	VS	()

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		STATE OF ODISHA		//
239	D-WP(C)/54332/2026	RATIKANTA MOHANTA	PUJARANI MUDULI	/ /
	WP(C)/38255/2026	VS	VS	()
		STATE OF ODISHA		//
240	D-WP(C)/54592/2026	SANDHYARANI DAS	JITENDRA KUMAR DIGAL	/ /
	WP(C)/38256/2026	VS	VS	()
		STATE OF ODISHA		//
241	D-WP(C)/52611/2026	RUPAK KUMAR SAHU	RAJU KUMAR SATPATHY	/ /
	WP(C)/38257/2026	VS	VS	()
		STATE OF ODISHA		//
242	D-WP(C)/54333/2026	LAXMIDHAR MAHANTA	PRADEEP KUMAR MAHAPATRA	/ /
	WP(C)/38258/2026	VS	VS	()
		STATE OF ODISHA		//
243	D-WP(C)/54726/2026	PRASHANTA KUMAR MOHANTA	LAXMIKANTA MOHANTY	/ /
	WP(C)/38259/2026	VS	VS	()
		STATE OF ODISHA		//
244	D-WP(C)/54280/2026	TRILOCHAN BISWAL	SRITAM KUMAR NAYAK	/ /
	WP(C)/38260/2026	VS	VS	()
		STATE OF ODISHA		//
245	D-WP(C)/54161/2026	ANANTA KUMAR GIRI	BINOD KUMAR HATI	/ /
	WP(C)/38261/2026	VS	VS	()
		STATE OF ODISHA		//
246	D-WP(C)/54459/2026	SITARAM RICE MILL	CHITRASEN PARIDA	/ /
	WP(C)/38262/2026	VS	VS	()
		PRINCIPAL COMMISSIONER OF INCOME TAX, BBSR-1		//
247	D-WP(C)/53870/2026	CHITTA RANJAN SWAIN	PRAVAT KUMAR MUDULI	/ /
	WP(C)/38263/2026	VS	VS	()
		STATE OF ODISHA		//
248	D-WP(C)/54579/2026	BISWA RANJAN PRADHAN	AMITAV TRIPATHY	/ /
	WP(C)/38264/2026	VS	VS	()
		TATA POWER CENTRAL ODISHA DISTRIBUTION LTD., BHUBANESWAR		//
249	D-WP(C)/51420/2026	AMIT KUMAR SAMAL	SUSANTA KUMAR PRADHAN 2	/ /
	WP(C)/38265/2026	VS	VS	()
		STATE OF ODISHA		//

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250	D-WP(C)/54329/2026	V. LAXMI	SADASIVA PATRA (1)	/ /
	WP(C)/38266/2026	VS	VS	()
		STATE OF ODISHA		//
251	D-WP(C)/54210/2026	SPANDAN SA	NISHIKANTA MISHRA	/ /
	WP(C)/38267/2026	VS	VS	()
		STATE OF ODISHA		//
252	D-WP(C)/53660/2026	KRUSHNA CHANDRA PANIGRAHY	MANOJ KUMAR NAYAK	/ /
	WP(C)/38268/2026	VS	VS	()
		ODISHA FOREST DEVELOPMENT CORPORATION LTD		//
253	D-WP(C)/54584/2026	MANAGING COMMITTEE OF BODASA BALUNKESWAR DEV BIDYAPITHA, BODASA,PRAVU CHARAN	KUMAR MAHAPATRA	/ /
	WP(C)/38269/2026	VS	VS	()
		STATE OF ODISHA		//
254	D-WP(C)/54322/2026	GOURAV ROUT	KUNAL KUMAR SWAIN	/ /
	WP(C)/38270/2026	VS	VS	()
		BOARD OF SECONDARY EDUCATION, ODISHA, CUTTACK		//
255	D-WP(C)/54472/2026	NIRUPAMA PRADHAN	JITENDRA KUMAR DIGAL	/ /
	WP(C)/38271/2026	VS	VS	()
		STATE OF ODISHA		//
256	D-WP(C)/54567/2026	SRUSTIDHAR SENAPATI	MAHENDRA KUMAR SAHOO	/ /
	WP(C)/38272/2026	VS	VS	()
		STATE OF ODISHA		//
257	D-WP(C)/54601/2026	CHITTA RANJAN SARANGI	DURGA PRASAD JENA	/ /
	WP(C)/38273/2026	VS	VS	()
		REGIONAL PROVIDENT FUND COMMISSIONER		//
258	D-WP(C)/54474/2026	SUBHADRA PRADHAN	JITENDRA KUMAR DIGAL	/ /
	WP(C)/38274/2026	VS	VS	()
		STATE OF ODISHA		//
259	D-WP(C)/54574/2026	SUBRAT BEHERA	JYOTIRMAYA SAHOO	/ /
	WP(C)/38275/2026	VS	VS	()
		STATE OF ODISHA		//
260	D-WP(C)/54442/2026	DANIEL DAS	KANANBALA ROY CHOUDHURY	/ /
	WP(C)/38276/2026	VS	VS	()
		REGIONAL MANAGER, UNION BANK OF INDIA, BHUBANESWAR		//
261	D-WP(C)/54566/2026	PABITRA KUMAR SWAIN	MAHENDRA KUMAR SAHOO	/ /

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	WP(C)/38277/2026	VS	VS	()
		STATE OF ODISHA		//
262	D-WP(C)/54515/2026	NAMITARANI BEHERA	LAXMIKANTA MOHANTY	/ /
	WP(C)/38278/2026	VS	VS	()
		STATE OF ODISHA		//
263	D-WP(C)/54589/2026	SUDHIR KUMAR MEHER	SUBHADUTTA ROUTRAY	/ /
	WP(C)/38279/2026	VS	VS	()
		STATE OF ODISHA		//
264	D-WP(C)/54516/2026	PUSPANJALI BEHERA	SAILABALA JENA	/ /
	WP(C)/38280/2026	VS	VS	()
		STATE OF ODISHA		//
265	D-WP(C)/54593/2026	PURNIMA PRADHAN	JITENDRA KUMAR DIGAL	/ /
	WP(C)/38281/2026	VS	VS	()
		STATE OF ODISHA		//
266	D-WP(C)/54612/2026	JAYASHREE DASH	AMARESH TRIPATHY	/ /
	WP(C)/38282/2026	VS	VS	()
		STATE OF ODISHA		//
267	D-WP(C)/54424/2026	ANITA PRADHAN	ADYASIDHI MISHRA	/ /
	WP(C)/38283/2026	VS	VS	()
		STATE OF ODISHA		//
268	D-WP(C)/54476/2026	LAXMIPRIYA MOHANTY	JITENDRA KUMAR DIGAL	/ /
	WP(C)/38284/2026	VS	VS	()
		STATE OF ODISHA		//
269	D-WP(C)/54482/2026	BISWANATH NAYAK	DR. JITENDRA KUMAR LENKA	/ /
	WP(C)/38285/2026	VS	VS	()
		STATE OF ODISHA		//
270	D-WP(C)/54847/2026	TARANI THAPA	AMIT PRASAD BOSE	/ /
	WP(C)/38286/2026	VS	VS	()
		STATE OF ODISHA		//
271	D-WP(C)/54504/2026	BIRANCHI KUMAR SATAPATHY	DHANESWAR BEHERA	/ /
	WP(C)/38287/2026	VS	VS	()
		STATE OF ODISHA		//
272	D-WP(C)/54561/2026	JAJNYASENI NAIK	PRAJIT KUMAR PRADHAN	/ /
	WP(C)/38288/2026	VS	VS	()

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		STATE OF ODISHA		//
273	D-WP(C)/54505/2026	BIJAYA KUMAR JENA	DHANESWAR BEHERA	/ /
	WP(C)/38289/2026	VS	VS	()
		STATE OF ODISHA		//
274	D-WP(C)/54820/2026	KANCHAN SAHOO	PRAMODA KUMAR MISHRA	/ /
	WP(C)/38290/2026	VS	VS	()
		STATE OF ODISHA		//
275	D-WP(C)/54822/2026	TAPAN KUMAR CHAKRABARTHY	SIDHARTHA MISHRA	/ /
	WP(C)/38291/2026	VS	VS	()
		STATE OF ODISHA		//
276	D-WP(C)/54605/2026	MMD TRAVELS, BALESHWAR	SANJAY KUMAR PATRA	/ /
	WP(C)/38292/2026	VS	VS	()
		STATE OF ODISHA		//
277	D-WP(C)/53710/2026	CHANDAN KUMAR BEHERA	SHASHI BHUSAN JENA	/ /
	WP(C)/38293/2026	VS	VS	()
		UNION OF INDIA		//
278	D-WP(C)/54467/2026	DIBAKAR BISWAL	PRINCE PATNAIK	/ /
	WP(C)/38294/2026	VS	VS	()
		STATE OF ODISHA		//
279	D-WP(C)/54825/2026	MAHANTA SRI NARAYAN RAMANUJA DAS	RAMDAS ACHARY	/ /
	WP(C)/38295/2026	VS	VS	()
		SHREE JAGANNATH MAHAPRABHU BIJE, PURI		//
280	D-WP(C)/54791/2026	PANCHANAN MISHRA	SUSHANTA KUMAR MISHRA	/ /
	WP(C)/38296/2026	VS	VS	()
		STATE OF ODISHA		//
281	D-WP(C)/54824/2026	MAYADHAR MAHAPATRA	RAMDAS ACHARY	/ /
	WP(C)/38297/2026	VS	VS	()
		STATE OF ODISHA		//
282	D-WP(C)/54464/2026	PRASANTA KUMAR SWAIN	BRUNDABAN ROUT	/ /
	WP(C)/38298/2026	VS	VS	()
		STATE OF ODISHA		//
283	D-WP(C)/54469/2026	RATNAKAR BEHERA	PRINCE PATNAIK	/ /
	WP(C)/38299/2026	VS	VS	()
		STATE OF ODISHA		//

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284	D-WP(C)/54735/2026	SATYABRATA GIRI	LAXMIKANTA MOHANTY	/ /
	WP(C)/38300/2026	VS	VS	()
		STATE OF ODISHA		//
285	D-WP(C)/54478/2026	RAVINDRA KUMAR DAS @ RABINDRA KUMAR DAS	AJAY KUMAR BARIK	/ /
	WP(C)/38301/2026	VS	VS	()
		STATE OF ODISHA		//
286	D-WP(C)/54664/2026	M/S.JBS CONSTRUCTION PVT.LTD.,BHUBANESWAR	KISHORE KUMAR JENA	/ /
	WP(C)/38302/2026	VS	VS	()
		STATE OF ODISHA		//
287	D-WP(C)/54749/2026	BHUBANESWARI MOHANTA	LAXMIKANTA MOHANTY	/ /
	WP(C)/38303/2026	VS	VS	()
		STATE OF ODISHA		//
288	D-WP(C)/53994/2026	FAJIS KHAN	TIKERAM MEHER	/ /
	WP(C)/38304/2026	VS	VS	()
		STATE OF ODISHA		//
289	D-WP(C)/54451/2026	MANAS RANJAN MOHAPATRA	SAMEER KUMAR DAS	/ /
	WP(C)/38305/2026	VS	VS	()
		STATE OF ODISHA		//
290	D-WP(C)/52182/2026	KHIRADHAR BHOI	RANENDRA PRATAP ROUT	/ /
	WP(C)/38306/2026	VS	VS	()
		STATE OF ODISHA		//
291	D-WP(C)/54776/2026	MINA KUMARI BHUYAN	DHIREN CHAUDHURY	/ /
	WP(C)/38307/2026	VS	VS	()
		STATE OF ODISHA		//
292	D-WP(C)/54756/2026	M/S.UTKAL SUPPLIERS, GANJAM	SOUMYA RANJAN MOHANTY	/ /
	WP(C)/38308/2026	VS	VS	()
		STATE OF ODISHA		//
293	D-WP(C)/54508/2026	SUBRAT KUMAR PANDA	MADHUSUDAN SETHI	/ /
	WP(C)/38309/2026	VS	VS	()
		SANGITA RANI PANDA		//
294	D-WP(C)/54185/2026	PRAMOD KUMAR MOHANTY	NEELAKANTHA PANDA	/ /
	WP(C)/38310/2026	VS	VS	()
		STATE OF ODISHA		//
295	D-WP(C)/54457/2026	PRADIPTA KUMAR SATAPATHY	SIBA PRASAD PATRA	/ /

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	WP(C)/38311/2026	VS	VS	()
		COLLECTOR AND DISTRICT MAGISTRATE, CUTTACK		//
296	D-WP(C)/54554/2026	SURABALA BHANJA	TUSHAR KANTA NAYAK	/ /
	WP(C)/38312/2026	VS	VS	()
		STATE OF ODISHA		//
297	D-WP(C)/54709/2026	SHASHI KUMAR SAHOO	RAJESH RANJAN SAHOO	/ /
	WP(C)/38313/2026	VS	VS	()
		STATE OF ODISHA		//
298	D-WP(C)/54607/2026	ASWINI @ ASHWINI BHOI	MANORANJAN DAS	/ /
	WP(C)/38314/2026	VS	VS	()
		STATE OF ODISHA		//
299	D-WP(C)/54321/2026	MILLAN MALLA	SAIBRATA RATH	/ /
	WP(C)/38315/2026	VS	VS	()
		STATE OF ODISHA		//
300	D-WP(C)/54608/2026	RASHMITA KARAN	SRINIVAS MOHANTY	/ /
	WP(C)/38316/2026	VS	VS	()
		STATE OF ODISHA		//
301	D-WP(C)/54831/2026	PATHARLA GRAM PANCHAYAT, GOBINDPUR	KISHORE KUMAR MISHRA	/ /
	WP(C)/38317/2026	VS	VS	()
		STATE OF ODISHA		//
302	D-WP(C)/48951/2026	BANALATA DAS	DIPTI RANJAN SWAIN	/ /
	WP(C)/38318/2026	VS	VS	()
		STATE OF ODISHA		//
303	D-WP(C)/53116/2026	SUKANTI NAIK	BISHNU PRASAD SARANGI	/ /
	WP(C)/38319/2026	VS	VS	()
		REVENUE DIVISIONAL COMMISSIONER, GANJAM		//
304	D-WP(C)/54796/2026	SOUMYA RANJAN PATTNAYAK	MOHAMMED AKHTER RAZA KHAN	/ /
	WP(C)/38320/2026	VS	VS	()
		STATE OF ODISHA		//
305	D-WP(C)/54035/2026	BALAKRUSHNA BEHERA	TUKUNA KUMAR MISHRA	/ /
	WP(C)/38321/2026	VS	VS	()
		COLLECTOR, KORAPUT		//
306	D-WP(C)/54548/2026	DILLIP KUMAR NAIK	BHAKTA RANJAN BARIK	/ /
	WP(C)/38322/2026	VS	VS	()

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		STATE OF ODISHA		//
307	D-WP(C)/54510/2026	SUDARSAN SAHOO	SHIB SHANKAR MOHANTY	/ /
	WP(C)/38323/2026	VS	VS	()
		STATE OF ODISHA		//
308	D-WP(C)/54682/2026	SAROJ KUMAR MAHANANDIA	ANSHUMAN DAS	/ /
	WP(C)/38324/2026	VS	VS	()
		STATE OF ODISHA		//
309	D-WP(C)/54488/2026	RAVI SAH	SUBRAT KUMAR DAS	/ /
	WP(C)/38325/2026	VS	VS	()
		STATE OF ODISHA		//
310	D-WP(C)/53918/2026	JAGABANDHU PADHI	SARAT CHANDRA MEKAP	/ /
	WP(C)/38326/2026	VS	VS	()
		BRANCH MANAGER BANK OF INDIA, GANJAM		//
311	D-WP(C)/54039/2026	BIJAYA KUMAR MAHAPATRA	SAMIR KUMAR MISHRA (SR. ADV.)	/ /
	WP(C)/38327/2026	VS	VS	()
		STATE OF ODISHA		//
312	D-WP(C)/54679/2026	BIMBADHAR SETHI	ANSHUMAN DAS	/ /
	WP(C)/38328/2026	VS	VS	()
		STATE OF ODISHA		//
313	D-WP(C)/54910/2026	SRI SRI SIDHA BHAIRABI SANKRANTI PUJA COMMITTEE, GANJAM	DEEPALI MAHAPATRA	/ /
	WP(C)/38329/2026	VS	VS	()
		STATE OF ODISHA		//
314	D-WP(C)/54534/2026	JITENDRA KUMAR MALLICK	SAIBRATA RATH	/ /
	WP(C)/38330/2026	VS	VS	()
		STATE OF ODISHA		//
315	D-WP(C)/54551/2026	BHARATA CHANDRA PRADHAN	SUVASHISH PATTANAIK	/ /
	WP(C)/38331/2026	VS	VS	()
		STATE OF ODISHA		//
316	D-WP(C)/54706/2026	BIMALAMANI NAYAK	DURGESH NARAYAN RATH	/ /
	WP(C)/38332/2026	VS	VS	()
		STATE OF ODISHA		//
317	D-WP(C)/40024/2026	BISWAJIT KAR	JAGAMOHAN PATTANAIK	/ /
	WP(C)/38333/2026	VS	VS	()
		UNION OF INDIA		//

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318	D-WP(C)/54546/2026	DR. RUDRASHISH PANDA	DURGESH NARAYAN RATH	/ /
	WP(C)/38334/2026	VS	VS	()
		STATE OF ODISHA		//
319	D-WP(C)/54854/2026	NAROTTAM PAHAD SINGH	SANJAY KUMAR DAS	/ /
	WP(C)/38335/2026	VS	VS	()
		STATE OF ODISHA		//
320	D-WP(C)/54793/2026	GYANENDRA BISWAL	RASMITA SWAIN	/ /
	WP(C)/38336/2026	VS	VS	()
		STATE OF ODISHA		//
321	D-WP(C)/53006/2026	SRADHANJALI MANSINGH	ANIMA KUMARI DEI	/ /
	WP(C)/38337/2026	VS	VS	()
		STATE OF ODISHA		//
322	D-WP(C)/54609/2026	M/S.PRIYANSHI TRADERS, BALASORE	PRATIK DASH	/ /
	WP(C)/38338/2026	VS	VS	()
		STATE OF ODISHA		//
323	D-WP(C)/54851/2026	NARAYANI INSTITUTE OF ENGINEERING AND TECHNOLOGY, ANUGUL	SUBHANKAR ROUT	/ /
	WP(C)/38339/2026	VS	VS	()
		STATE OF ODISHA		//
324	D-WP(C)/38761/2026	KULAMANI SA	AJAYA KUMAR BARIK	/ /
	WP(C)/38340/2026	VS	VS	()
		STATE OF ODISHA		//
325	D-WP(C)/53983/2026	KASHYAP PRADHAN	DHANANJAYA MUND	/ /
	WP(C)/38341/2026	VS	VS	()
		STATE OF ODISHA		//
326	D-WP(C)/53985/2026	MONALISA SINGH	KRISHNA CHANDRA SAHU	/ /
	WP(C)/38342/2026	VS	VS	()
		STATE OF ODISHA		//
327	D-WP(C)/54571/2026	SOUMYA RANJAN MOHANTY	ALOK KUMAR PANDA	/ /
	WP(C)/38343/2026	VS	VS	()
		STATE OF ODISHA		//
328	D-WPCRL/34951/2026	SK. ARBAJUDDIN	DALIRANI BEHURAY	/ /0
	WPCRL/146/2026	VS	VS	()
		STATE OF ODISHA		//
329	D-ABLAPL/31229/2026	ASIF KHAN	SANJIB KUMAR BHANJADEO	INDUSTRIAL ESTATE PS /312 /2026

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	ABLAPL/13198/2026	VS	VS	()
		STATE OF ODISHA		//
330	D-ABLAPL/34341/2026	SEK RAJESH	DEBASISH PATNAIK	LALBAG /251 /2026
	ABLAPL/13199/2026	VS	VS	()
		STATE OF ODISHA		//
331	D-ABLAPL/35032/2026	PRASANTA KUMAR JENA	PRAJNA SARITA MOHANTY	PURIGHAT /403 /2026
	ABLAPL/13200/2026	VS	VS	()
		STATE OF ODISHA		//
332	D-ABLAPL/34543/2026	PROF. DR. ANANTA KUMAR SAHOO	BINAYA KUMAR MOHANTY	/ /0
	ABLAPL/13201/2026	VS	VS	()
		STATE OF ODISHA		//
333	D-ABLAPL/35024/2026	BABILATA GOUDA	SWAGAT KUMAR SAHU	BELLAGUNTHA /325 /2025
	ABLAPL/13202/2026	VS	VS	()
		STATE OF ODISHA		//
334	D-ABLAPL/35029/2026	THELA@LAXMIDHAR CHAKRABARTY	ASHOK KUMAR SAHOO	NIKIRAI /380 /2026
	ABLAPL/13203/2026	VS	VS	()
		STATE OF ODISHA		//
335	D-ABLAPL/35014/2026	DAMAYANTI BISWAL @ DAMAYATI	SATYABRATA DASH	DHARMASALA /446 /2026
	ABLAPL/13204/2026	VS	VS	()
		STATE OF ODISHA		//
336	D-ABLAPL/35037/2026	SUBHAPRIYA MOHANTY	AYUSH PATTNAIK	INFOCITY PS /884 /2026
	ABLAPL/13205/2026	VS	VS	()
		STATE OF ODISHA		//
337	D-ABLAPL/35042/2026	SURESH CHANDRA SAHOO	BYOMAKESH TRIPATHY	/ /0
	ABLAPL/13206/2026	VS	VS	()
		STATE OF ODISHA		//
338	D-ABLAPL/35047/2026	DEEPAK NAYAK	JYOTIRMAYA SAHOO	KHURDA MODEL /106 /2026
	ABLAPL/13207/2026	VS	VS	()
		STATE OF ODISHA		//
339	D-ABLAPL/35058/2026	BATAKRUSHNA BEHERA	LAXMIDHAR MAHAPATRA	BALIPATNA /508 /2026
	ABLAPL/13208/2026	VS	VS	()
		STATE OF ODISHA		//
340	D-ABLAPL/35017/2026	CHANDRAMANI BEHERA	SRINIVAS MOHANTY	PURIGHAT /398 /2026
	ABLAPL/13209/2026	VS	VS	()

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		STATE OF ODISHA		//
341	D-ABLAPL/35012/2026	BHAGABAT ROUT	BISWARANJAN DALAI	BHADRESWAR /296 /2026
	ABLAPL/13210/2026	VS	VS	()
		STATE OF ODISHA		//
342	D-ABLAPL/35020/2026	PRITAM NATH	BIJAYA KUMAR RAGADA	BADMAL /379 /2026
	ABLAPL/13211/2026	VS	VS	()
		STATE OF ODISHA		//
343	D-ABLAPL/35030/2026	DAITARI SAHU	JAGABANDHU SAHU	GAISILET /265 /2026
	ABLAPL/13212/2026	VS	VS	()
		STATE OF ODISHA		//
344	D-ABLAPL/35022/2026	RITESH KUMAR SAMAL @ RITESH SAMAL	RAJENDRA NARAYAN ROUT	BERHAMPUR TOWN /524 /2026
	ABLAPL/13213/2026	VS	VS	()
		STATE OF ODISHA		//
345	D-ABLAPL/35023/2026	BHARAT BHUSAN SAHOO	ARUN KUMAR NAYAK	BARPALLI /63 /2026
	ABLAPL/13214/2026	VS	VS	()
		STATE OF ODISHA		//
346	D-ABLAPL/34425/2026	SATISH KUMAR PANDA	SK. ZAFARULLA	JEYPORE TOWN /126 /2026
	ABLAPL/13215/2026	VS	VS	()
		STATE OF ODISHA		//
347	D-ABLAPL/35063/2026	KASHI ROUT	LAXMIDHAR MAHAPATRA	LAXMISAGAR P.S. /134 /2026
	ABLAPL/13216/2026	VS	VS	()
		STATE OF ODISHA		//
348	D-ABLAPL/33339/2026	ASHISH KUMAR MOHANTY	SAHASRANSU SOURAV	LAXMISAGAR P.S. /606 /2026
	ABLAPL/13217/2026	VS	VS	()
		STATE OF ODISHA		//
349	D-ABLAPL/35074/2026	ABHIMANYU DAS	SANJIT MISHRA	Maitri Vihar PS /438 /2026
	ABLAPL/13218/2026	VS	VS	()
		STATE OF ODISHA		//
350	D-ABLAPL/34956/2026	KUNUKA @SUBAS CHARAN MANSINGH	BISWARANJAN DALAI	KENDRAPARA /305 /2026
	ABLAPL/13219/2026	VS	VS	()
		STATE OF ODISHA		//
351	D-ABLAPL/34673/2026	MANJU SAHOO	BIBHU PRASAD DAS	SUNDARGARH TOWN /378 /2026
	ABLAPL/13220/2026	VS	VS	()
		STATE OF ODISHA		//

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352	D-ABLAPL/34721/2026	PRAKASH MAJHI	ARIJEET MISHRA	PANIKOILI /372 /2026
	ABLAPL/13221/2026	VS	VS	()
		STATE OF ODISHA		//
353	D-ABLAPL/35034/2026	BIBHUTI BHUSAN BEHERA	ANITA SAHOO	INFOCITY PS /1010 /2026
	ABLAPL/13222/2026	VS	VS	()
		STATE OF ODISHA		//
354	D-ABLAPL/35098/2026	SAGAR KUMAR MALLICK	HIMANSHU BHUSAN DASH	RAJKANIKA /128 /2024
	ABLAPL/13223/2026	VS	VS	()
		STATE OF ODISHA		//
355	D-ABLAPL/35041/2026	SANTOSH PATRO @ SISIR KUMAR PATRO	JYOTIRMAYA SAHOO	BADABAZAR /842 /2026
	ABLAPL/13224/2026	VS	VS	()
		STATE OF ODISHA		//
356	D-ABLAPL/35090/2026	ABHIJEET BEHERA	ANITA SAHOO	INFOCITY PS /1010 /2026
	ABLAPL/13225/2026	VS	VS	()
		STATE OF ODISHA		//
357	D-ABLAPL/35101/2026	CHATU PAL @LAXMIKANTA PALA @PAL	AMRIT MISHRA	BALIPATNA /94 /2026
	ABLAPL/13226/2026	VS	VS	()
		STATE OF ODISHA		//
358	D-ABLAPL/35107/2026	KALIA @ SUSANTA SING	JAYANTA KUMAR MAJHI	NILGIRI /500 /2026
	ABLAPL/13227/2026	VS	VS	()
		STATE OF ODISHA		//
359	D-ABLAPL/35046/2026	RAMA JENA	JYOTIRMAYA SAHOO	PATTAPUR (DIGAPAHANDI) /242 /2026
	ABLAPL/13228/2026	VS	VS	()
		STATE OF ODISHA		//
360	D-ABLAPL/35050/2026	BIRANCHI KUMAR SWAIN	ARIJEET MISHRA	CYBER CRIME AND ECO. OFFENCE, CU
	ABLAPL/13229/2026	VS	VS	()
		STATE OF ODISHA		//
361	D-ABLAPL/34800/2026	SASMITA JENA@ SASMITA BEHERA @ ROJI	TAPAN KUMAR MOHANTY	CUTTACK SADAR /750 /2026
	ABLAPL/13230/2026	VS	VS	()
		STATE OF ODISHA		//
362	D-ABLAPL/34868/2026	RAHUL NAIK	LAMBODAR ACHARI	TARASINGI /350 /2026
	ABLAPL/13231/2026	VS	VS	()
		STATE OF ODISHA		//
363	D-ABLAPL/35160/2026	BANAMALI SAHU	UMESH SAMAL	JARAPADA /521 /2026

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	ABLAPL/13232/2026	VS	VS	()
		STATE OF ODISHA		//
364	D-ABLAPL/35142/2026	PRAFULLA PRADHAN	CHIRANJIB ROUT	KANIHA /333 /2026
	ABLAPL/13233/2026	VS	VS	()
		STATE OF ODISHA		//
365	D-ABLAPL/35065/2026	BIJAYALAXMI DASH	SIDHARTHA MISHRA	NAYAPALLI P.S. /901 /2026
	ABLAPL/13234/2026	VS	VS	()
		STATE OF ODISHA		//
366	D-ABLAPL/35149/2026	RAMESH CHANDRA PADHI	DALIRANI BEHURAY	JAJPUR TOWN /557 /2026
	ABLAPL/13235/2026	VS	VS	()
		STATE OF ODISHA		//
367	D-ABLAPL/34218/2026	SANTOSH SUBUDHI @SANTOSH KUMAR SUBUDHI	ACHYUTANANDA PATTANAIK	BOLAGARH P.S. /481 /2026
	ABLAPL/13236/2026	VS	VS	()
		STATE OF ODISHA		//
368	D-ABLAPL/34703/2026	GANESH DALEI	SATYA JEET ROUT	SEA BEACH /307 /2026
	ABLAPL/13237/2026	VS	VS	()
		STATE OF ODISHA		//
369	D-ABLAPL/34969/2026	SK.SADIQUE	MANOJ BIHARI DAS	BADAMBADI /543 /2026
	ABLAPL/13238/2026	VS	VS	()
		STATE OF ODISHA		//
370	D-ABLAPL/35145/2026	JITENDRA MALLICK @ JITU	ARUPA NANDA DAS	TIRTOL /472 /2026
	ABLAPL/13239/2026	VS	VS	()
		STATE OF ODISHA		//
371	D-ABLAPL/33537/2026	GUNU BEHERA @ SANTOSH BEHERA	BISWAJIT MOHANTY	BHANJANAGAR /439 /2026
	ABLAPL/13240/2026	VS	VS	()
		STATE OF ODISHA		//
372	D-ABLAPL/35110/2026	KISHORE PARIDA	SUBODH KUMAR MOHANTY	DASPALLA /325 /2026
	ABLAPL/13241/2026	VS	VS	()
		STATE OF ODISHA		//
373	D-ABLAPL/35113/2026	KALIA @ SUSANTA SING	JAYANTA KUMAR MAJHI	NILGIRI /501 /2026
	ABLAPL/13242/2026	VS	VS	()
		STATE OF ODISHA		//
374	D-ABLAPL/35147/2026	SANJIB KUMAR MOHAPATRA	RASHMIKANTA MAHALIK	EOW,BHUBANESWAR /10 /2018
	ABLAPL/13243/2026	VS	VS	()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :16/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		STATE OF ODISHA		//
375	D-ABLAPL/34749/2026	MITHUN PRADHAN @ PRADEEP PRADHAN	SULOCHANA PATRO	CHAMAKHANDI /268 /2026
	ABLAPL/13244/2026	VS	VS	()
		STATE OF ODISHA		//
376	D-ABLAPL/34995/2026	SANTA ARAKHA @ SUBHRAJYOTI ARAKHA	AMLAN SHAKTI PAUL	SABARANG /307 /2026
	ABLAPL/13245/2026	VS	VS	()
		STATE OF ODISHA		//
377	D-ABLAPL/35120/2026	SULOCHANA NAYAK	BIKASH CHANDRA PARIJA	JAJPUR SADAR /338 /2026
	ABLAPL/13246/2026	VS	VS	()
		STATE OF ODISHA		//
378	D-ABLAPL/35067/2026	DINABANDHU SETHY	BIBHU PRASAD CHHUALSINGH	CHANDANPUR /199 /2026
	ABLAPL/13247/2026	VS	VS	()
		STATE OF ODISHA		//
379	D-ABLAPL/34627/2026	KESHABA GOUDA	SANTOSH KUMAR MAHANTY	BUGUDA /172 /2024
	ABLAPL/13248/2026	VS	VS	()
		STATE OF ODISHA		//
380	D-ABLAPL/35068/2026	GERMAN DASH @JARMAN DAS	ARUN KUMAR BEHERA	JALESWAR /568 /2025
	ABLAPL/13249/2026	VS	VS	()
		STATE OF ORISSA		//
381	D-ABLAPL/35129/2026	MUKTIKANTA PANIGRAHI	SATYA NARAYAN MISHRA 4	BASUDEVPUR /679 /2026
	ABLAPL/13250/2026	VS	VS	()
		STATE OF ODISHA		//
382	D-ABLAPL/35026/2026	HARI SANKAR PANDA	LAMBODAR PRADHAN	PURI TOWN /769 /2026
	ABLAPL/13251/2026	VS	VS	()
		STATE OF ODISHA		//
383	D-ABLAPL/35117/2026	PAPUN @ PRITAM BISWAL	JAYANTA KUMAR MAJHI	NILGIRI /500 /2026
	ABLAPL/13252/2026	VS	VS	()
		STATE OF ODISHA		//
384	D-ABLAPL/35111/2026	PAPUN @ PRITAM BISWAL	JAYANTA KUMAR MAJHI	NILGIRI /501 /2026
	ABLAPL/13253/2026	VS	VS	()
		STATE OF ODISHA		//